employees if found fit are permitted crossing of the efficiency bar retrospectively.

## Alternate Trunk Route to link Northern and Eastern Region\*

2645. MISS SAROJ KHAPARDE: Will the Minister of RAILWAYS be pleased to state;

- (a) whether it is a fact that the Railway Board has taken a decision to set up an alternate trunk route to connect the Northern and Eastern regions of the country:
- (b) if so, what are the details thereof; and
- (c) by when the work on the project is likely to be started?

THE MINISTER OF RAILWAYS (SHRI A. B. A. GHANI KHAN CHOUDHURY) (a) to (c) No decision has been taken to set up an alternate trunk route between Northern and Eastern regions of the country. With the conversion from MG to BG of Samastipur-Barabanki Section of the North Pastern Railway., alternative BG route between Northern and Eastern region is available. To realise the full potential of this converted route, Ihe Railway Board have decided to carry out detailed surveys for investigating the techno-economic feasibiltiy of the various works required.

## Report of the Dairy Sub-Committee

2646. SHRI SURESH KALMADI:

SHRI KISHOR MEHTA:
Will the Minister of HEALTH AND
FAMILY WELFARE be pleased to state:

- (a) whether the Dairy Sub-Committee of the Central Committee for Food Standards has submitted its report; if so, when and the details thereof; and
- (b) if not, by when it is likely to submit its report and what action Government have taken thereon?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (MTSS KUMUDBEN M. JOSHI): (a) and (b) The Dairy Sub-Committee of the Central Committee for Food Standards submits its reports regularly to C.C.F.S. as and when its meet-

ings are held. The Government thereafter takes follow-up action.

## Marketing of Fatal Anti-Jaundice Injections

2647. SHRI SURESH KALMADI; SHRI KISHOR MEHTA;

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether Government's attention has been drawn to recent press-reports regarding marketing of fatal anti-jaundice injections in Bombay; and
- ((b) if so, what action has been/is being taken by Government in the matter?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (MISS KUMUDBEN M. JOSHI): (a) and (b) Information is being collected from the Commissioner Food & Drug Administration, Maharashtra, and will be laid on the Table of the Sabha.

## Deaths due to Intravenus Transfusion Sets

2648. SHRI SURESH KALMADI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to refer to reply to Unstarred Question 1058 given in Rajya Sabha on the 1st August, 1984 and state:

- (a) whether Government have ascertained the position regarding occurrance of deaths due to intravenous transfusion sets in other parts of the country; if so, details thereof; if not, the reasons therefor; and
- (b) the steps being taken by Government in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (MISS KUMUDBEN M. JOSHI): (a) and (b) The Hospitals in States function under the direct control of the State Governments. Government of India have not received any report of death due to alleged reaction of J.V. Sets from any State.